GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTIONNO. 1183 TO BE ANSWERED ON FEBRUARY 13, 2023

SWAMIH FUND

NO. 1183. SHRI DEREK O' BRIEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state;

- (a) the quantum of funds released for the SWAMIH fund thus far;
- (b) the projects for which the SWAMIH fund has been used to provide relief for;
- (c) whether the SWAMIH fund was used to promote housing projects for low income groups;
- (d) the number of home buyers who have benefitted from this scheme; and
- (e) whether there is a proposal to release further funds for a new edition of the SWAMIH fund scheme?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d): In order to give relief to homebuyers of stalled projects, a Special Window for Completion of Affordable and Mid-Income Housing (SWAMIH investment fund) has been created to provide last mile funding to stalled projects that are net-worth positive and registered under RERA, including those projects that have been declared as Non-Performing Assets (NPAs) or are pending proceedings before the National Company Law Tribunal under the Insolvency and Bankruptcy Code.

As on 16thJanuary, 2023, under SWAMIH fund, 295 proposals aggregating to ₹29,751 Crores have been approved to benefit around 1,81,247 homebuyers tounlock projects worth ₹79,582 Crore and an amount of ₹4,729.9Cr. has been disbursed to provide funding to low and middle income housing projects.

(e): As per the information available with Ministry of Housing and Urban Affairs, presently, there is no proposal under consideration of the Government for new edition of the SWAMIH fund scheme.
